

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(Seventh Lok Sabha)

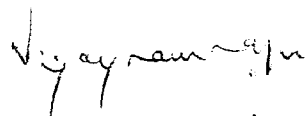
EIGHTH REPORT

(Presented on 29.4.1982)

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Eighth Report.

2. The Committee held a sitting on the 28th April, 1982.

3. The Committee considered applications for leave of absence from three Members. The recommendations of the Committee with respect to the applications are given in the Appendix.


(P.V.G. RAJU)

NEW DELHI;

April 28, 1982
Vaisakha 8, 1904(Saka)

Chairman,
Committee on Absence of Members
from the Sittings of the House.

APPENDIX

(Vide para 3 of the Report)

Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons	Period for which leave of absence recommended by the Committee	Remarks
Shri Jharkhande Rai	18.2.82 to 6.5.82= 78 days	Paralysis	*18.4.82 to 6.5.82= 19 days	
Shri Maldevji M. Odedra	18.2.82 to 6.5.82= 78 days	Kidney trouble	*18.4.82 to 6.5.82= 19 days	
Shri T. V. Chandrashekharappa	29.3.82 to 6.5.82= 39 days	High blood pressure	30.3.82 to 6.5.82= 38 days	The Member attended the House on 29.3.82.

Leave applied for by the Members extended beyond 59 days. However, leave for 59 days was granted to them on 26.3.1982 (vide Seventh Report) as the Committee do not recommend leave for more than 59 days at a time. Leave for the remaining period of the current session may now be granted.